

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC.VII-81/2023/9201 /A**

From :- Shri Utpal Rajkhowa  
Registrar (Vigilance)  
Gauhati High Court  
Guwahati

To,  
Dr. Manash Baruah  
District & Sessions Judge,  
Nalbari

Dated Guwahati, the 2<sup>nd</sup> September, 2023

Sub:- **Permission to avail Leave Travel Concession (LTC)**

Ref:- Letter No. DJNB/ 5836 dated 22.08.2023

Sir,

With reference to the above, I am directed to inform you that,

1. The previous LTC permission for the block period 2022-2025 that was allotted to you vide this Registry's Letter No. HC.VII-81/2023/8991/A dated 25.08.2023 has been cancelled.
2. You are allowed to avail a new LTC for the block period 2022-2025 for your journey to Aurangabad (Maharashtra) via Mumbai and then to Jaisalmar via Jaipur (Rajasthan) and return from Jaipur to Guwahati, along with your wife and two children, w.e.f. 21.10.2023 to 29.10.2023, by the shortest possible route, as per existing Rules.
3. Further, you are allowed to draw 80% of LTC allowance in advance.

Thanking you,

Yours faithfully,

*Self*

**REGISTRAR (VIGILANCE)**

Memo No. HC.VII-81/2023/ 9201-9204 /A.  
Copy to:-

Dated 2<sup>nd</sup> September, 2023

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Joint Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
3. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.

*92/11/23*

**REGISTRAR (VIGILANCE)**

*Dr. Manash Baruah*